

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE JAMMU

ORDER

No: - 291 PDS/15

Date: - 13/11/21

In pursuant to Hon'ble High Court of J&K and Ladakh vide communiqué No. 415/PSY-520 dated 12.11.2021 regarding the conduct of online computer based test for the post of counsellors in the Subordinate Judiciary of UT of J&K, Smt. Madhu Sharma, Chief Administrative Officer of this office is hereby deputed to supervise the said CBT examination scheduled to be conducted on 16.11.2021 at Shri Vaishnavi Institute of Technology Maloofa Avenue, Chowadhi-Birpur Road, Opposite-TRB Petrol Pump-Chowadhi, Jammu-180010.

Further the following Class-IV employees are also deputed to assist the said Officer:-

- I. Sh. Vipul Kr. Padah, Process Server posted in the court of Pr. Distt. & Sessions Judge, Jammu.
- II. Sh. Rajan Sharma, Process Server posted in the court of Pr. Distt. & Sessions Judge, Jammu.
- III. Sh. Rajesh Kumar, Process Server posted in the court of Spl. Judge Anticorruption, Jammu.
- IV. Sh. Ashok Kumar, Process Server attached in the Court of Addl. Distt. Judge, Commercial Cases, Jammu.



(Kishore Kumar)

I/C Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu JAMMU.

No:- 4579-83 PDS/15

Date:- 13/11/21

Copy to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of His Lordship.
2. Spl. Judge Anticorruption, Jammu
3. Addl. Distt. Judge, Commercial Cases, Jammu
for information.
4. All concerned for information and compliance.
5. E-court Section, Jammu for uploading the same on the website.
6. Office file.



I/C Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu JAMMU.